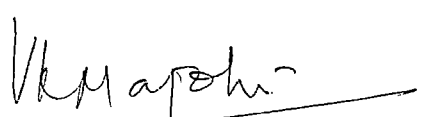



23.5.2003

Item 9.
MA 434/2003 IN
O.A. 1107/2002

Present: Shri M.K. Bhardwaj, learned counsel for applicant

Shri M.K. Bhardwaj, learned counsel submits that
MA 434/2003 has now become infructuous. Accordingly the same
is dismissed as having become infructuous.


(V.K. MAJOTRA)
Member (A)


(MRS. LAKSHMI SWAMINATHAN)
Vice Chairman (J)

/pkr/